

"WHY EMERGENCY" (HINDI VERSION)

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the publication entitled "Why Emergency" (Hindi versions). [Placed in Library. See No. LT-9933/75].

FERTILISER (MOVEMENT CONTROL) (THIRD AMENDMENT) ORDER

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of the Fertiliser (Movement Control) (Third Amendment) Order, 1975 (Hindi and English versions) published in Notification No. S.O. 392 (E) in Gazette of India dated the 28th July, 1975, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-9934/75].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, ETC., GIVEN BY MINISTERS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fifth Lok Sabha.

- (i) Statement No. XVIII—Tenth Session, 1974.
- (ii) Statement No. XI—Eleventh Session, 1974.
- (iii) Statement No. X—Twelfth Session, 1974.
- (iv) Statement No. X—Thirteenth Session, 1975.

[Placed in Library. See No. LT-9935/75].

DELHI URBAN ART COMMISSION (TERMS AND CONDITIONS OF SERVICE) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Delhi Urban Art Commission (Terms and Conditions of Service) Amendment Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 925 in Gazette of India dated the 26th July, 1975, under sub-section (3) of section 26 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No. LT-9936/75].

NOTIFICATION UNDER APPRENTICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of Notification No. G.S.R. 421 (E) (English version) and G.S.R. 422 (E) (Hindi version) published in gazette of India dated the 22nd July, 1975 containing corrigendum to the Apprenticeship (Second Amendment) Rules, 1975 under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-9937/75].

11.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its